

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

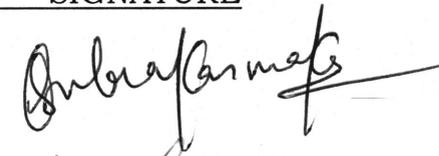
C.P No. 24/(MAH)/2017  
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2017

NAME OF THE PARTIES: Krishna Kumar  
V/s.  
M/s. Dolphin Offshore Enterprises (India) Ltd.

SECTION OF THE COMPANIES ACT: I & BP of the Companies Act 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
579	Subra Karnegar	Advocate for Respondent	
12	Satendra Kumar	Adv for Petr.	

Common Order

CP No.24/ I&BP/NCLT/MB/MAH/2017  
CP No.25/ I&BP/NCLT/MB/MAH/2017  
CP No.26/ I&BP/NCLT/MB/MAH/2017  
CP No.27/ I&BP/NCLT/MB/MAH/2017  
CP No.28/ I&BP/NCLT/MB/MAH/2017

For having both the parties reported that they will file Terms of Settlement in  
between them by tomorrow i.e. 1.3.2017, at their request, list this matter for hearing  
on 1.3.2017.

SD/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)